

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.C. 10191/2020 (NOTICE)		Sri N Jayaram Vs Smt. K Padma	Sri B.C Janardhana
2	M.A. 10013/2020 (NOTICE)		PAPAKKA Vs MUNIRATHNAMMA @ LAKSHMAMMA	M.G.VIJAYENDRA KUMAR
3	M.A. 10016/2020 (HEARING) IA/1/2020		SMT. AMBIKA Vs SMT. BYAMMA	SRI. L. SANJEEVAPPA AND SMT. U. KALAVATHI
4	M.C. 10142/2020 (EVIDENCE.) IA/2/2016 IA/1/2016		Smt K.N Rajeshwari Vs Sri M.S Nagaraju	p
5	M.C. 10172/2020 (EVIDENCE.) IA/1/2016		Asha Vs Manjunatha.K.M.	Sri.A.Krishna Murthy and Sri.Asadulla Khan
<b>CROSS EXAMINATION OF PW</b>				
6	M.C. 10008/2020 (EVIDENCE.) IA/1/2013		M.S.Nagaraju Vs T.N.Rajeshwari	Messers Satyam Priyam Law Chambers
7	M.C. 10082/2020 (EVIDENCE.)		Sri C Channa Thimmegowda Vs Smt Vijaya Lakshmi	Sri P Shankarappa
8	M.C. 10097/2020 (EVIDENCE.) IA/1/2017		Hulukadi gowda Vs Anitha	ravi.m
<b>ENQUIRY ON IA/S</b>				
9	P and SC 10057/2020 (EVIDENCE.)		SRI. MAHESHA Vs SRI. DODDARAMAIAH	SRI. S.A.KHADRI AND UME HANEE.A
<b>FURTHER EVIDENCE</b>				
10	M.C. 10089/2020 (EVIDENCE.) IA/1/2016		Sri L.N Pradeep Kumar Vs Smt L.P Vasanthi	Sri T.H.Chikkavenkate Gowda And T.C Praveen
11	R.A. 10024/2020 (ARGUMENTS) IA/1/2019		Govindappa Vs Gangamma	M.KRISHNAMURTHY
<b>RESPONDENT/S ARGUMENTS BY.</b>				
12	R.A. 10013/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Muniyappa Vs Rathnamma	S.A KHADRI
13	R.A. 10102/2019 (ORDERS) IA/1/2019		ANNAPOORNA Vs HANUMAKKA	SRI. C. GOVINDARAJU

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	P and SC 10053/2020 (Compliance) IA/1/2020		SRI. T. ANAND Vs NIL	SRI.K.N. SATHISH KUMAR
Cases listed below are adjourned due to Covid 19				
15	A.P. 10001/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. CHANNAMMA	SRI.PRAKASHA ANGADI. B.V
16	A.P. 10002/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. K. KHASIM BAIG	SRI.PRAKASHA ANGADI. B.V
17	A.P. 10003/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI.S.N. SHIVALINGAIAH	SRI.PRAKASHA ANGADI. B.V
18	A.P. 10004/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. NARASIMHAMURHTY	SRI.PRAKASHA ANGADI. B.V
19	A.P. 10005/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRLA. BETTAIAH	SRI.PRAKASHA ANGADI. B.V
20	A.P. 10006/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. RAJAMMA	SRI.PRAKASHA ANGADI. B.V

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
21	A.P. 10007/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. RATHNAMMA	SRI.PRAKASHA ANGADI. B.V
22	A.P. 10008/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. JAYAMMA	SRI.PRAKASHA ANGADI. B.V
23	A.P. 10009/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. K. KHASIM BAYI	SRI.PRAKASHA ANGADI. B.V
24	A.P. 10010/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. D.M. RAMACHANDRAMURTHY	SRI.PRAKASHA ANGADI. B.V
25	A.P. 10011/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. R. RAJANNA	SRI.PRAKASHA ANGADI. B.V
26	A.P. 10012/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. PYARIBEGUM	SRI.PRAKASHA ANGADI. B.V
27	A.P. 10013/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. C. MALLAMMA	SRI.PRAKASHA ANGADI. B.V

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

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Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	A.P. 10014/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. R. RAMESH	SRI.PRAKASHA ANGADI. B.V.
29	M.V.C. 31/2020 (NOTICE) IA/1/2020	12-01-2021	NARESH S. Vs SYED MAHABOOB PASHA S.	M. KRISHNA MURTHY
30	A.P. 10051/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. KAMALA	SRI.PRAKASHA ANGADI. B.V.
31	A.P. 10052/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. A. HANUAMAIAH	SRI.PRAKASHA ANGADI. B.V.
32	A.P. 10053/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. N.S. CHIKKANNA	SRI.PRAKASHA ANGADI. B.V.
33	A.P. 10054/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. NAGARTHNAMMA	SRI.PRAKASHA ANGADI. B.V.
34	A.P. 10055/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. GANGADASAPPA	SRI.PRAKASHA ANGADI. B.V.

IV ADDL. DISTRICT AND SESSIONS JUDGE, DOBBALLAPUR  
Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	A.P. 10056/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. HANUMEGOWDA	SRI.PRAKASHA ANGADI. B.V SRI.PRAKASHA ANGADI. B.V
36	A.P. 10057/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. BACCHEGOWDA	SRI.PRAKASHA ANGADI. B.V
37	A.P. 10058/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI.BYLAPPA	SRI.PRAKASHA ANGADI. B.V
38	A.P. 10059/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. C.G. RAMESH	SRI.PRAKASHA ANGADI. B.V
39	A.P. 10060/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. MANJAMMA	SRI.PRAKASHA ANGADI. B.V
40	A.P. 10061/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. ANAND	SRI.PRAKASHA ANGADI. B.V
41	A.P. 10062/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI.RAGAVENDRA	SRI.PRAKASHA ANGADI. B.V

**IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**

Chandrashekhar C.

**IV ADDL. DISTRICT AND SESSIONS JUDGE**

Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	A.P. 10063/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. ASMA	SRI.PRAKASHA ANGADI. B.V.
43	A.P. 10064/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. THIMMEGOWDA.C.T	SRI.PRAKASHA ANGADI. B.V.
44	A.P. 10065/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. SURESH KUMAR	SRI.PRAKASHA ANGADI. B.V.

**IV Addl. District & Session Judge  
Bangalore Rural District Sit at  
Doddaballapura,**


IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

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IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 10016/2018 (EVIDENCE)		State by Doddaballapur Town P S Vs Anjineyalu	Public Prosecutor
<b>SS TO WITNESSES</b>				
2	SC 10028/2019 (EVIDENCE)		Doddaballapura Town P.S Vs Shaikk Abbas @ Chotu	Public Prosecutor

  
8/12/20  
IV Addl. District & Session Judge  
Bangalore Rural District Sit at  
Doddaballapura.


**IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA**  
**CAUSE LIST DATED 09-12-2020**  
**MORNING SESSION**

SL No.	CASE NO	STAGE	PLAINTIFF/COMPLAINANT ADVOCATES	DEPENDANT/ACCUSED ADVOCATES
1	CRL. MIS 171/2019	ENQUIRY	DMR	ABSENT
2	OS 269/2013	EVIDENCE	YSR	LS
3	OS 73/2008 OS 481/2008	EVIDENCE	MKM	BSM
4	OS 403/2007	EVIDENCE	ARN	MKM
5	OS 285/2014	EVIDENCE	SN	RMR
6	PCR 178/2020	S/STATEMENT	TGV	-
7	OS 381/2013	HEARING	SN	RM
8	OS 553/2018	HEARING	MBS	VGB
9	OS 313/2013	HEARING	PS	TNB
10	OS 357/2020	HEARING	HCM	VKRM
11	OS 121/2016	HEARING	KSS	YSR, DAS
12	OS 373/2019	HEARING	MKM	AVM
13	OS 387/2016	HEARING	HM	AKM
14	OS 141/2017	HEARING	SAK	NM
15	OS 193/2018	HEARING	DKL	DAS
16	OS 181/2017	HEARING	RM	ANG
17	OS 65/2014	HEARING	PM	EXPARTE
18	MIS 8/13	HEARING	RM	KNM
19	OS 543/2018	ARGUMENTS	BSM	EXPARTE
20	OS 313/2020	OBJECTIONS	PKG	RM

**AFTERNOON SESSION**

1	OS 403/2010	EVIDENCE	SN	MKM
2	OS 607/2008	EVIDENCE	RM	MJ
3	OS 17/2006	EVIDENCE	YSR	VKRM, ARN, BSM
4	OS 353/2010	EVIDENCE	LS	NAGESH
5	OS 429/2011	EVIDENCE	KRN	ARSK
6	OS 389/2016	OBJECTIONS	RMR	YSR
7	OS 273/2020	SUMMONS	DLP	-
8	CRL MIS 186/2020	NOTICE	APP	-
9	CRL MIS 187/2020	NOTICE	APP	-
10	CRL MIS 188/2020	NOTICE	APP	-
11	CRL MIS 190/2020	NOTICE	APP	-
12	CRL MIS 191/2020	NOTICE	APP	-
13	CRL MIS 192/2020	NOTICE	APP	-
14	CRL MIS 193/2020	NOTICE	APP	-
15	PCR 252/2019	ORDERS	LP	-
16	OS 371/2020	ORDERS	MKM	DAS
17	OS 199/2004	ORDERS	SRSP	RBG
PRE CONCILIATION CASES				
1	CC 1347/2017		APP	AK, NM
2	OS 261/2019		AK	BMB, BKK
3	OS 317/2016		RM	PKG

**NOTE: Evidence will be recorded as per the instructions mentioned in the SOP dated 12.11.2020**

  
Pri. Civil Judge & JMFC  
Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High court of Karnataka.



**THE COURT OF ADDL. CIVIL JUDGE AND JMFC  
DODDABALLAPURA  
Cause List Dated 09.12.2020  
AFTERNOON SESSION**

Sl. No.		STAGE	PLAINTIFF / COMPLINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	C.C 920/2011	HEARING	APP	SN
2	C.C 398/2012	HEARING	APP	MG
3	C.C 369/2013	HEARING	APP	DMR
4	C.C 938/2013	HEARING	SRSP	AK
5	C.C 597/2014	HEARING	APP	SN
6	C.C 554/2014	HEARING	APP	ANG
7	C.C 1168/2015	HEARING	APP	KSS
8	C.C 737/2016	HEARING	RM	-
9	C.C 1284/2018	HEARING	APP	KNS
10	C.C 8/2020	HEARING	APP	-
11	C.C 3133/2020	HEARING	APP	RA
12	C.MIS 151/2019	HEARING	SN	-
13	C.MIS 204/2020	HEARING	PM	-
14	C.MIS 205/2020	HEARING	PM	-
15	O.S 334/2016	HEAIRNG	KM	MGV
16	C.MIS 258/2020	EVIDENCE	RM	-
17	C.MIS 284/2020	EVIDENCE	SC	-
18	C.MIS 285/2020	EVIDENCE	SC	-
19	C.MIS 286/2020	EVIDENCE	SC	-
20	C.C 436/2016	EVIDENCE	APP	CSS

 . 8/12/2020  
**Addl. Civil Judge & JMFC  
Doddaballapura.**

**NOTE:-** 1. Advocates are requested to strictly follow new SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.

2. Sitting will be in the afternoon session only, since PO is under going training by KJA during Morning Session